

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 7

C.P. (IB)/838(MB)2022

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **18.04.2024**

NAME OF THE PARTIES : **Phoenix Arc Private Limited**
Vs
Sky One Corporate Park Llp

For FC : Sr.Adv. Mustafa Doctor a/w Ms. Shivani Bhandary
and Nikhilesh Kaundinya i/b Salaman and co.
For CD : Adv. Rafeeq Peermohidden.

Section 7 of IBC

ORDER

Counsel for FC submits that the matter is settled between the parties and he proposes to file a withdrawal memo. **For withdrawal memo/disposal, list on 22.04.2024.**

Sd/-

SANJIV DUTT
MEMBER (TECHNICAL)

JNK

Sd/-

K. R. SAJI KUMAR
MEMBER (JUDICIAL)